

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURTS, NEW DELHI.

CIRCULAR

In compliance of the directions received from the Hon'ble High Court of Delhi, New Delhi, repeated directions have been issued by this office several times regarding zero tolerance of the undated/unregistered cases. But, it has been observed that some Court official/s are not adhering to the directions with regard to updation (kharja) of undated cases/delay of cases (reasons) and registration of unregistered case/s in CIS 3.2 Server on regular basis. As a result unregistered and undated/delay of cases (reasons) of Rouse Avenue District Court are shown on the National Judicial Data Grid.

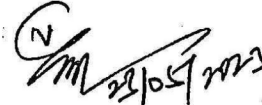
Further, daily orders sheets/judgments of Courts are not being uploaded by the concerned Court official/s in the CIS 3.2 Server which is creating hardship to the Advocates/litigants and other stake holders of Delhi District Courts while searching daily orders sheets/judgment on the portal i.e. "ecourts.gov.in".

Officials posted in filing counters are directed to enter fresh case details properly and allocate the case types to the Court concerned with due care as to avoid any discrepancy in CIS 3.2 Server.

All the Judicial Officers posted in Rouse Avenue District Courts are requested to check the status of undated/unregistered cases and direct the staff under their control w.r.t updation (kharja) of cases, registration of unregistered cases and also to upload the daily orders/judgments on regular basis in CIS 3.2 Server with due care.

In case of any difficulty faced by court staff/officials, they may contact the Computer Branch, RADC for their queries/problems, if any.

Non compliance of the aforesaid directions by the concerned staff/official/s may attract disciplinary proceedings.



(VINAY KUMAR GUPTA)  
Principal District & Sessions Judge  
-cum-Special Judge (PC Act) (CBI)  
Rouse Avenue District Court  
New Delhi.

At 2:45 PM

No. 10090C-10144C  
...../F.50/Circular/Computer/RACC/ND/2023


Dated: 23.05.2023

Copy forwarded for information to:

1. Ld. Central Project Coordinator, Hon'ble High Court of Delhi, New Delhi.
2. The Chairman, Centralized Computer Committee, Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to:

1. All Judicial Officers posted at Rouse Avenue District Court, New Delhi with the request to direct their staff to comply with the directions contained in the Circular.
2. P.S. to Ld. Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), RADC, ND.
3. Branch In-charge, Bail & Filing Section, RADC, New Delhi.
4. Website Committee, Tis Hazari Courts, Delhi for being uploaded on official website/Layers.
5. Reader to the undersigned.
6. Guard File.



Principal District & Sessions Judge  
-cum-Special Judge (PC Act) (CBI)  
Rouse Avenue District Court  
New Delhi.